

conditions specified in such approval and all applicable permits and mandatory clearances relating to environmental protection, conservation of the forest and wildlife at the project site.

Toll policy on highways

†1974. SHRI KAPTAN SINGH SOLANKI: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether it is a fact that huge inequalities and discrepancies have been found in the toll policy for collection of toll on the highways of the country;
- (b) if so, the total number of such highways in the country where incidents of non-payment of toll and protests have come to the notice; and
- (c) the measures being contemplated by Government to deal with this situation and to improve the toll policy?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI TUSHARBHAI CHAUDHARY): (a) No, Sir.

- (b) 20 Nos. of incidents of non-payment of toll and protests were reported at various toll plazas.
- (c) These are dealt as per the provisions in existing rules.

Poor maintenance of State/National Highways

†1975. DR. YOGENDRA P. TRIVEDI: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether poor maintenance of National/State Highways is the responsible factor for increasing road and highway accidents in which so many people are killed;
- (b) whether it has been found that contractors are not maintaining even toll highways properly;
- (c) whether any action has been taken against such contractors;
- (d) if so, the action taken against them; and
- (e) the details thereof, State-wise?

†Original notice of the question was received in Hindi.